

Nomination of cases by Hon'ble The Chief Justice on 30/10/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ C- 12937/2004 with W. P. - 50370/2015 with W. P. - 927/2004	Hon. H. G. Ramesh, J. (both cases)	Writ C-II Section on 02/11/2015
2	W. P. - 58190/2015	Hon. Ashwani Kumar Mishra, J.	Computer fresh Section on 02/11/2015
In DB as a member			
3	CrI. A. - 1072/2010	Hon. N. A. Moonis, J.	CrI. A. Section on 02/11/2015
Hon....., J.			
4	Testamentary Case – 29/2014	Hon. Ran Vijai Singh, J.	Company Section on 02/11/2015
5	A482 – 8561/2013	Hon. Pankaj Naqvi, J.	U/S 482 Section on 02/11/2015
6	Writ A – 62696/2010	Hon. B. Amit Sthalekar, J.	Writ A-II Section on 02/11/2015
7	A482 – 31670/2015 (NRHM)	Hon. Arun Tandon, J.	Listing Section on 02/11/2015
Appropriate Court dealing with such matters			
8	Writ A – 69085/2010	Appropriate Court dealing with such matters	Writ A- II Section on 02/11/2015
9	Bail – 11347/2015	Appropriate Court dealing with such matters	Bail Section on 02/11/2015
10	Bail – 10967/2015 with Bail – 8429/2014	Appropriate Court dealing with such matters	Bail Section on 02/11/2015
11	Bail – 20077/2015 with Bail – 13866/2015	Appropriate Court dealing with such matters	Bail Section on 02/11/2015
12	Bail – 33679/2015 with Bail – 38940/2014	Appropriate Court dealing with such matters	Bail Section on 02/11/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
02/11/2015